

Registrar General of India as on March 2000 or the number of families actually identified and ration cards issued to them by State/UT Governments, whichever is less.

If BPL population is calculated taking March 2010 population and 1993-94 poverty estimates of Planning Commission, the increase is 6.47 crore BPL population i.e. 1.18 crore families and not 7.00 crore BPL families.

Global Hunger Index, 2010

†1127. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that India is far behind the countries like Pakistan, Indonesia on the Global Hunger Index, 2010;
- (b) if so, the reasons therefor;
- (c) the steps being taken by Government with regard to the availability of foodgrains; and
- (d) the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) International Food Policy Research Institute (IFPRI) has brought out a Global Hunger Index (GHI) Report in October, 2010. The index is a combined measure of undernourishment, underweight in children under the age of five and mortality rate of children under the age of five. The index ranks countries on a 100-point scale, with 0 being the best score (no hunger) and 100 being the worst. In this Report, GHI score for India is 24.1 while the scores for Pakistan and Indonesia are 19.1 and 13.2 respectively.

The GHI Report, 2010 does not reflect impact of the latest economic events. For instance, this index is based on 2003-08 data, so it does not reflect India's latest performance. Further, child mortality and incidence of underweight in children are not necessarily as a result of only hunger.

(c) and (d) Government allocates foodgrains at highly subsidized prices to States and Union Territories under Targeted Public Distribution System (TPDS) for Below Poverty Line(BPL), including Antyodaya Anna Yojana(AAY) families every month. Allocations of foodgrains for APL category are also made at subsidized prices depending upon their availability in the Central Pool. Government is also implementing food based Other Welfare Schemes (OWS) like Mid-day-Meal

†Original notice of the question was received in Hindi.

(MDM) Scheme, Integrated Child Development Services Scheme (ICDS), Annapoorna Scheme, Village Grain Bank Scheme, etc. State-wise details of allocations of foodgrains under TPDS and OWS are given in Statement.

Statement

*State-wise allocation of foodgrains (Rice & Wheat) under TPDS &
Other Welfare Schemes (OWS) for the Year 2010-11*

(in thousand tons)

Sl. No.	States/UTs	TPDS	Special adhoc additional allocations under TPDS made in May & September, 2010 (&)	OWS (*)
1	2	3	4	5
1	Andhra Pradesh	3676.48	424.742	248.904
2	Arunachal Pradesh	101.556	7.910	4.831
3	Assam	1673.126	146.778	105.864
4	Bihar	3543.192	452.050	241.469
5	Chhatisgarh	1168.032	146.879	143.448
6	Delhi	595.734	62.976	37.119
7	Goa	68.751	7.280	5.327
8	Gujarat	1885.998	230.155	166.013
9	Haryana	685.242	83.768	70.503
10	Himachal Pradesh	508.988	41.077	26.511
11	Jammu & Kashmir	757.104	58.854	25.838
12	Jharkhand	1319.412	165.844	111.854
13	Karnataka	2260.476	280.402	253.646
14	Kerala	1399.646	163.454	97.674
15	Madhya Pradesh	2610.454	323.113	415.704
16	Maharashtra	4490.412	551.888	597.067
17	Manipur	141.844	13.283	26.18
18	Meghalaya	167.928	14.650	11.13
19	Mizoram	70.14	5.446	6.436
20	Nagaland	126.876	9.888	21.794

1	2	3	4	5
21	Orissa	2221.788	241.900	272.728
22	Punjab	786.348	85.536	53.641
23	Rajasthan	2037.128	243.949	203.475
24	Sikkim	44.25	3.434	2.929
25	Tamilnadu	3722.832	422.453	184.671
26	Tripura	302.622	23.585	23.567
27	Uttar Pradesh	6948.948	853.845	550.946
28	Uttarakhand	474.122	39.818	28.796
29	West Bengal	3601.864	445.466	340.19
30	A& N Islands	34.02	2.451	0.85
31	Chandigarh	31.38	4.333	1.622
32	D&N Haveli	9.924	1.302	1.18
33	Daman & Diu	4.98	0.568	0.45
34	Lakshadweep	4.62	0.302	0.269
35	Pondicherry	56.112	7.029	2.35
TOTAL		47532.329	5566.410	4284.976

(*) The total allocations under OWS is 47,54,782 tons but State-wise break up of balance quantity is not available yet.

(&) These were initially issued additional allocations. However, based on offtake, there have been changes in these quantities for some States.

Revision of estimate of rotten foodgrains

1128. SHRI N.K. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government has revised its estimate of damaged/unfit for human consumption/rotten foodgrains to about 67,000 tonnes in an affidavit to the Hon'ble Supreme Court in September., 2010;

(b) if so, the reasons for discrepancy between the figure given in the monsoon session of the Parliament at 11,700 tonnes of foodgrains and the figure reported to the Hon'ble Supreme Court; and